

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.39/7/HDB//2017
NAME OF THE COMPANY	Sree Ramakrishna Alloys Limited
NAME OF THE PETITIONER(S)	PEC Limited
NAME OF THE RESPONDENT(S)	Sree Ramakrishna Alloys Limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. K. Sajith	Adv.	9908011277	Sy [Signature]
		Syjk@india-law.in	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siripreeti Counsel for IRP M. V. Venkatesh rep Corporate Debtor.	Advocate	7331108705	[Signature]

Heard Shri V.K. Sajith, Learned Counsel for the Petitioner, Ms. Siri Preeti Duggirala. Learned Counsel for the Corporate Debtor.

Post the case on 18.01.2018.

  
Member (T)

bm

  
Member (J)